

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 773
TO BE ANSWERED ON- 07/02/2022

VAN DHAN KENDRA IN ANDHRA PRADESH

773. SHRI P.V. MIDHUN REDDY:
SHRIMATI GODDETI MADHAVI:
DR. SANJEEV KUMAR SINGARI:
SHRI KURUVA GORANTLA MADHAV:
SHRI MADDILA GURUMOORTHY:

Will the Minister of Tribal Affairs be pleased to state:

- (a) the progress achieved in setting up of Van Dhan Kendra Clusters in Andhra Pradesh;
(b) the total number of sanctioned and operational VDKCs out of the proposed 188 centres for FY 2021-22;
and
(c) the details of the funds allocated for the infrastructural development of VDKCs in Andhra Pradesh for the last three years?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (b) Ministry of Tribal Affairs is implementing Van Dhan Vikas Karyakaram through Tribal Cooperative Marketing Development Federation of India (TRIFED) under the Scheme 'Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) & Development of Value Chain for MFP'. As per the information received from TRIFED, the progress of implementation of Van Dhan Kendra Clusters in Andhra Pradesh including the Van Dhan Vikas Kendra Clusters (VDVKCs) sanctioned during 2021-22 is as below:

Total No. of VDKC Clusters Sanctioned / Approved	No. of VDKC Clusters Sanctioned / Approved during 2021-22	No. of Forest Gatherers / benefitted	Amount Sanctioned (Rs. in lakhs)	Post Production Operations by VDKC Clusters (In Nos.)	Sales Figures by VDKC In Rs. lakhs
415	152	123258	6162.90	148	217.315

(c) As per the provisions of the scheme, building/ infrastructure support are to be established in one of the beneficiary's house/ part of house or Government/ gram panchayat building. Hence, the Ministry does not provide any funds for Infrastructure development of VDVKCs.
